

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 123 of 2019**

**Dated: 6<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of :**

**ITC Limited .....Appellant(s)  
Vs.  
Jaipur Vidyut Vitran Nigam Limited & Anr. ....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Jhanwar  
Mr. Rajat Sharma**

**Counsel for the Respondent(s) : Mr. Bipin Gupta for R-1**

**ORDER**

Appearance/objections of the other Respondent shall be filed within two weeks' time i.e. on or before 21.08.2019 with advance copy to the other side.

List the matter on **19.09.2019**.

**(Ravindra Kumar Verma)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/mkj*